

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 56 of 2014 &
I.A. no. 100 of 2014**

Dated: 3rd July, 2014

M/s. BSCPL Infrastructure Ltd.

...Appellant (s)

Versus

**Chhattisgarh State Power
Distribution Co. Ltd. & Anr.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014**.

COURT MASTER